

लगाई जायेगी। अगर प्राप्त छाकड़ों और किये गये विश्लेषणों से आशाजनक स्थलों की विद्यमानता का पता चलेगा तो अन्वेषी खुदाई फिर से प्रारम्भ की जायेगी।

टेलीविजन लाइसेंस शुल्क समाप्त करने की मांग

2519. श्री छीतू भाई गणित :

कुमारी कमला कुमारी :

क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि।

(क) क्या सरकार को पता है कि देश में लोगों की राय टेलीविजन लाइसेंस शुल्क समाप्त करने के पक्ष में है ;

(ख) यदि हां, तो क्या जनता की भावनाओं को उचित सम्मान देते हुए सरकार ऐसे किसी प्रस्ताव पर विचार कर रही है ; और

(ग) यदि नहीं, तो उसके क्या कारण है।

सूचना और प्रसारण राज्य मंत्री (श्रीमती राम कुमारी सिन्हा) : (क) जी, नहीं

(ख) तथा (ग). प्रश्न नहीं उठते।

work as outright grant has been considered; and

(e) if so, what decision has been taken thereon?

THE MINISTER OF IRRIGATION (SHRI KEDAR PANDAY): (a) and (b). The State Government has reported that out of 560 Km. of Coast line, 320 Km. is affected by sea erosion. Information regarding the loss of land due to sea erosion is being collected from the State Government and will be placed on the Table of the House.

(c) The State Government has assessed the cost of providing protective measures to be Rs. 78.7 crores.

(d) and (e). On the request of the Kerala Government for converting the central loan assistance now being provided for anti-sea-erosion works to an outright grant, the State Government has been requested to give some further information which is awaited.

Sea-erosion along Kerala Coast

2520. SHRI P. K. KODIYAN: Will the Minister of IRRIGATION be pleased to state:

(a) whether a considerable portion of the Kerala Coast is subjected to severe sea erosion every year causing loss of land, houses, coconut trees and other properties;

(b) if so, what is the total length of Coast land affected by sea erosion and what is the total area of land lost so far as a result of sea erosion;

(c) what is the estimated cost for the construction of protective bunds in the affected areas;

(d) whether the Kerala Government's request for converting the Central loans for anti-sea erosion

Coal Stock at Pit-heads

2521. SHRIMATI PRAMILA DAN-DAVATE: Will the Minister of ENERGY AND COAL be pleased to state:

(a) whether it is a fact that large quantities of coal are lying waiting for despatch at pit-heads; and

(b) if so, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) Yes, Sir. About 14 million tonnes of coal is lying at the pitheads awaiting despatches.

(b) The main reason for the accumulation of pithead stocks of coal is inadequate availability of transport capacity to move the coal from the pitheads to the consumers.